

## List of the Stakeholders of KSBL Securities Limited dated 19.03.2026

## Secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Punjab National Bank	05.03.2026	37,823,438.00	37,823,438.00		37,823,438.00	No	Equitable Mortgage (EM) of commercial unit Block No. 68/1, Second Floor, Property Office No. 2, 3, 4, 5, 6 and 7, One Square Commercial Complex, Shakti Khand III, Indraprastha, Ghaziabad, UP - 201010 admeasuring 283.12 sq. ntr. in the name of Kumar Shure Brokers Limited, along with Personal Guarantees of Shri Kamesh Chaml Arora and Smt. Sunam Arora, A-2/384, Krishna Aparaj Garden, Vaibhav Khanda, Indraprastha, Ghaziabad - UP 201001	37,823,438.00		0.00	0.00	0.00	0.00	1. Not to relinquish - Independent realisation under Section 52(1)(b) 2. The estimated realisable value of the secured asset (₹2,89,56,000/-) is lower than the admitted claim (₹3,78,23,438/- by approximately ₹88,67,438/- Not to relinquish - Independent realisation under Section 52(1)(b). The estimated realisable value of the secured asset (₹2,89,56,000/-) is lower than the admitted claim (₹3,78,23,438/- by approximately
2	State Bank of India	17.03.2026	29,781,676.00	29,781,676.00		29,781,676.00	No	G-55, Plot No. 33, Part of Khassra No. 75, Royal Place, G-Block, Laxmi Nagar, Delhi (valuation: Rs. 1.82 Cr. as on 25.02.2025 and Rs. 1.68 Cr. as on 17.02.2025).	29,781,676.00		0.00	0.00	0.00	0.00	Independent realisation under Section 52(1)(b) 2. The estimated realisable value of the secured asset (₹1,82,00,000.00/-) is lower than the admitted claim (₹2,97,81,676.00/- by approximately ₹1,15,81,676.00/- 1. Not to relinquish - Independent realisation under Section 52(1)(b) 2. The estimated realisable value of the secured asset (₹1,82,00,000.00/-) is lower than the admitted claim (₹2,97,81,676.00/- by approximately ₹1,15,81,676.00/-
TOTAL			67,605,114.00	67,605,114.00		67,605,114.00			67,605,114.00	0.00%	0.00	0.00	0.00	0.00	

